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CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

OA 655/94.

New Delhi, this the 04th day of April, 1994.

SHRI J.P.SHARMA, MEMBER(J),
SHRI S.R.ADIGE, MEMBER(A).

Shri V.P.Bhargava,
son of Shri Kalu Ram Bhargava,
Retired Station Superintendent,
Northern Railway, Delhi Cantt.,
R/o B-39, Inderlok, Old Rohtak Road,
Delhi-110035.

...Applicant

By advocate : Shri B.K.Batra.

Versus

1. Union of India, through
General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Divisional Railway Manager,
Northern Railway,
Bikaner Division, Bikaner.
3. Divisional Railway Manager,
Northern Railway, New Delhi.

...Respondents

O R D E R (ORAL)

SHRI J.P.SHARMA:

We have heard the learned counsel for some time. The learned counsel wants to withdraw the application, with liberty to file a review petition against the judgment passed in OA 75/93 decided by Principal Bench on 5-11-93. The application is, therefore, dismissed as withdrawn.

Adige
(S.R.ADIGE)

MEMBER(A)

Sharma
(J.P.SHARMA)

MEMBER(J)

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